

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on Tuesday, 29th April 2025** :

The Division Bench comprising of the **Hon'ble Shri Justice G. S. Kulkarni and the Hon'ble Shri Justice Jintendra S. Jain** will take up the following matter in **Court Room No. 54** at **2.30 p.m.**

PIL/74/2013 a/w

IAL/19120/2023 and

IAL/2881/2023 (O.S.)

Dated this 28th day of April, 2025

By Order

sd/-

(A. H. Laddhad)

Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-

(H. M. Bhosale)

Registrar (Judl-I),
High Court, A.S., Bombay